

11.05hrs

## OBITUARY REFERENCES

[English]

MR. SPEAKER: Hon. Members, as we meet today after an interval of over one month, it is my sad duty to inform the House of the demise of a sitting Member, Shri Yash. Today we also mourn the death of three of our former colleagues, namely Sarvashri C M Kedaria, Hakam Singh and Sachindra Chauduri.

Shri Yash was a veteran parliamentarian, an eminent journalist and an able administrator. Shri Yash was a sitting member of the House representing Jalandhar constituency of Punjab.

Before entering this House, Shri Yash had served with distinction his home State of Punjab. He was elected twice to the Punjab Legislative Council in 1952 and 1956 and thrice to the Punjab Legislative Assembly in 1962, 1972 and 1980. As a Minister in Punjab, Shri Yash held various portfolios.

A veteran freedom fighter, who suffered imprisonment for several years and a fearless journalist, Shri Yash had made invaluable contribution to the country. His contribution to the print media, through Milap Group of Newspapers published from Jalandhar, cannot be forgotten. He had been honoured by several States for his bold and innovative journalistic ventures.

A widely traveled person, Shri Yash was a delegate to UNO in 1972. An avid reader and a prolific writer, Shri Yash and several known literary works to his credit.

Shri Yash passed away on 2 June, 1992 at Jalandhar at the age of 73 years.

In his death, the country has lost a staunch nationalist, an active parliamentarian and a journalist of repute.

Shri C.M. Kedaria represented Mandavi constituency of the State of Gujarat continuously for three terms during Second, Third and Fourth Lok Sabha during 1957-70.

An agriculturist and an active social and political worker, Shri Kedaria vigorously worked for the planned development of the State of Gujarat. He was associated with State Planning Board and Industrial Advisory Committee.

Shri Kedaria took keen interest and participated in the activities for the welfare of the tribals and other weaker sections of the society.

He also participated in Bhoodan Movement and Sarvodaya programme of his State.

As an able parliamentarian, he made valuable contribution to the proceedings of the House. During his long parliamentary career, he also served on the Estimates Committee for two terms.

Shri C.M. Kedaria passed away on 7 May, 1992 at the age of 79 years.

Shri Hakam Singh was a member of the Seventh Lok Sabha during 1980-84 representing Bhatinda constituency of the State of Punjab.

An agriculturist by profession, Shri Singh was a well known political and social worker.

An active parliamentarian, Shri Singh who rose from the Panchayat level to this highest parliamentary forum, worked for the welfare of the poor people and farmers. He never lost an opportunity to focus attention of the House to the problems of the weaker and depressed sections of the society.

Shri Hakam Singh fell to an assassin's bullet on 29 May, 1992 at the young age of 49 years.

Shri Sachindra Chauduri was a member of the Third Lok Sabha during 1962-67 representing Ghatal constituency of West Bengal.

Shri Chauduri who was a man of varied interests chose the legal profession and started practice in Calcutta High Court and remained in the profession for about 37

years. During his long and eventful legal career, he appeared in various cases not only in India but also in England at the House of Lords.

A widely travelled person, Shri Chauduri represented the country twice as a delegate to United Nationals General Assembly, first in 1949 and again in 1951. he also served on the Law Commission of India between 1959-61.

As a Minister in the Union Council of Ministers, Shri Chauduri held the Finance portfolio during 1966-67.

Shri Chauduri took keen interest in sports and games and other social and cultural activities and was associated with various organisations in different capacities.

Shri Sachindra Chauduri passed away on 12 June, 1992 at the age of 89 years after a prolonged illness.

In his passing away, the country has lost of prominent public figure and a distinguished jurist.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolence to the bereaved families.

The House may now stand in the silence for a short while as a mark of respect to the deceased.

11.10 hrs.

*The Members then stood in silence for a short while*

(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, We have given notice of Adjournment Motion and Suspension of Question Hour.

(Interruptions)

11.11 hrs.

RE: INCIDENCE OF KILLINGS IN  
KUMHER (RAJASTHAN)

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, I have given a notice under rule 388 about the Kumher incident. It is well known to the people as to how the children and Dalits were killed and how a human sacrifice was made. Workers belonging to all parties have visited the site. Shri Buta Singh is present here, B.J.P. members are also present here. They have also visited the place. Shri Balram Jakhar is present here. I don't know why he is keeping mum. Shri Natwar Singh also has gone there. All have seen the situation with their own eyes. I think no there has never been such a heinous massacre till today as the incident of Kumher in the history of India.....(Interruptions)

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, what happens in Bihar? (Interruption)

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir, there was no incident of human sacrifice. It has been refuted by his own partymen. (Interruptions)

[English]

MR. SPEAKER: Well, I can understand your feelings. This is Question Hour, that is your Hour. Let us continue with the Question Hour. We can take it up later on, if you like.

(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE: We expect the Finance Minister to come up with a statement on the bank scam.....(Interruptions)

[Translation]

SHRI CHANDULAL CHANDRAKAR (Durg): Mr. Speaker, Sir, labourers have been killed brutally.

(Interruptions)